

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. MA 2178/2019 IN CP 46//2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Chandrashekhar Bellad
V/s
Orion Offset Pvt. Ltd.

Section: 397 -398 of the Companies Act, 2013

ORDER

Dr. S K Jain appeared for the Petitioner through VC and Counsel, Kunal Mehta a/w Sukrit Parashar i/b Robin Farnandes appeared for the Respondent. It has been pointed out that pleadings in the present Company Petition are complete and the matter is ripe for hearing. By consent of the Counsel for both the parties list this matter for final hearing on **07.10.2024 at 02:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)